

Central Administrative Tribunal
Principal Bench

O.A. No. 1100 of 1993

(B)

New Delhi, dated this the 6th November, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Trilok Chand,
S/o Shri Anand Ram,
R/o 251-E, Pkt-I, Phase I,
Mayur Vihar,
Delhi-110091.

.... Applicant

(By Advocate: Mrs. Meera Chhibber)

Versus

Union of India through

1. Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan, New Delhi.
2. Director General,
Delhi Doordarshan Kendra,
Mandi House, New Delhi.
3. Director,
Delhi Doordarshan Kendra,
New Delhi.

.. Respondents

(By Advocate: Shri S.M. Arif)

ORDER (Oral)

By Hon'ble Mr. S.R. Adige, Vice Chairman (A)

Mrs. Chhibber states in the presence of respondents' counsel Shri Arif that the grievance of the applicant has been ^{removed} ~~removed~~ and therefore no further grievance survives. Under the circumstances, this O.A. is dismissed as withdrawn. No costs.

Adige
(S.R. Adige)
Vice Chairman (A)

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